

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For admission
& interim prayer.
Bench
Patro
17/9

~~This case is pending
for admission since 2001 as
no steps were taken for the
applicant.~~

This case is pending
for admission since 2001 as
neither the applicant nor his
counsel has taken any steps
as ordered earlier.
For Admission & further
order.

Bench
24/10
Copy of order
on 23.2.08 prepared
for counsel for
petitioner.
f
G. D.

03. 18.09.01

Ld. counsel for the petitioner is
absent on call. Matter may be
listed for hearing on admission as
and when moved by ld. counsel
for the petitioner.

S. J. M.,
vice-chairman
18/9.
Mentor (J).

order dated 23.2.05

none appears for the applicant.
This O.A. is dismissed for non-
prosecution.

~~member(s)~~

~~vice-chairman~~
23/2